### GOVERNMENT OF INDIA

## MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 250 TO BE ANSWERED ON 15<sup>th</sup> SEPTEMBER, 2020

### FREE RATION TO MIGRANTS UNDER PMGKAY

## 250. SHRIMATI SANGEETA KUMARI SINGH DEO: SHRI BHOLA SINGH: SHRI VINOD KUMAR SONKAR: DR. JAYANTA KUMAR ROY: SHRI RAJA AMARESHWARA NAIK: DR. SUKANTA MAJUMDAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has provided free rations to migrants under PM Garib Kalyan Ann Yojana;

(b) if so, the details thereof;

(c) whether the Government has also promulgated The Essential Commodities (Amendment) Ordinance, 2020;

(d) if so, the details thereof;

(e) whether the Government has been implementing One nation One ration card in all States; and

(f) if so, the other steps being taken by the Government in this regard?

### ANSWER

## MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): In pursuance of the pro-poor announcement made under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID -19, Govt of India had launched scheme for additional allocation of foodgrains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 3 months i.e April-June, 2020. Accordingly, about 121 LMT of foodgrain was alloted to approximately 80.96 Crore beneficiaries entailing subsidy out go of nearly Rs. 46061 Crore. Necessary orders have been issued on 30.03.2020 (ANNEXURE-IA & IB).

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The above PMGKAY scheme has been extended for a further period of 5 months i.e. July – November, 2020 @ 5 kg per person per month free of cost for all the beneficiaries covered under the Targeted Public Distribution System (TPDS)/National Food Security Act (NFSA). Accordingly, about 201 LMT of foodgrains have been allotted to approx. 80.43 crore beneficiaries entailing subsidy outgo of nearly Rs.76062.12 Crore. Necessary orders have been issued on 30.06.2020 and 08.07.2020(ANNEXURE-IIA & IIB).

Also, under Atma Nirbhar Bharat Package(ANBP), Govt of India has made allocation of free foodgrain(wheat and rice) for migrants/stranded migrants who are not covered under NFSA or state ration card, @ 5 kg per person per month for two months i.e May and June, 2020 to benefit approximately 8 crore migrants/stranded migrants. Necessary orders issued on 15.05.2020(ANNEXURE-IIIA & III B).

The entitlement of foodgrains under PMGKAY and ANBP is in addition to their normal entitlement under the NFSA.

(c) & (d): Notice of intent to introduce the Essential Commodities (Amendment) Bill 2020 sent to Lok Sabha with a copy to Legislative Department & Ministry of Parliamentary Affairs.

(e): Govt of India has been implementing One Nation One Ration Card in all States/UTs with the collaboration of respective States/UT Governments. So far, 'One Nation One Ration Card' facility has been enabled in 26 States/UTs namely – Andhra Pradesh, Telangana, Bihar, Gujarat, Maharashtra, Karnataka, Kerala, Haryana, Rajasthan, Goa, Jharkhand, Madhya Pradesh, Tripura, Dadra & NH and Daman & Diu, Himachal Pradesh, Punjab, Odisha, Sikkim, Mizoram, J&K, Ladakh, Lakshadweep, Manipur, Nagaland, Uttarakhand and Uttar Pradesh. With this, about 65 crore(80%) of total NFSA population is now potentially enabled for receiving foodgrains anywhere in these States/UTs through national portability of ration cards.

(f): Govt of India has been continuously advised and pursuing with States/UTs for wide-scale publicity and vigorous awareness generation activities, special drives/campaigns to promote the One Nation One Ration Card (ONORC) system among PDS beneficiaries and public at large beside making concerted efforts to register all migrant beneficiaries, through FPS dealers, district level officers, DCs/DMs/SDMs, industrial associations, civil societies, NGOs, etc.

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### **ANNEXURE -IA**

ANNEXURE REFFERED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.250 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

> F.No.7-1/2019(i)-BP.III Government of India Ministry of Consumer Affairs, Food & Public Distribution Deptt. Of Food & Public Distribution

> > .....

Krishi Bhawan, New Delhi Dated: 30<sup>th</sup> March, 2020

### **OFFICE MEMORANDUM**

Subject: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA - Additional allocation of foodgrain to all the beneficiaries covered under Targeted Public Distribution System (TPDS) free of cost for a period of three months.

The undersigned is directed to refer to pro-poor initiatives announced under Pradhan Mantri Garib Kalyan Package as a part of Economic response to COVID-19 to ameliorate the hardship faced by the poor due to economic disruption caused by Corona Virus and to say that it has been decided with the approval of the Competent Authority to provide additional foodgrain @5kg/person/month free of cost for three months, i.e. April-June, 2020 to all the beneficiaries (AAY and PHH) covered under TPDS as per provisions of NFSA. The above allocation will be over and above the regular monthly allocation of foodgrain under NFSA to such beneficiaries. The beneficiaries of TPDS in the UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli and Daman & Diu who receive benefits under NFSA in form of DBT would also be provided foodgrain under this Scheme.

2. The Government of India will bear the entire cost on account of such distribution. To meet the requirement of foodgrain under the above scheme, State/UT-wise allocation order is being issued separately.

-/Sd (Abhay Kumar) Under Secretary to Govt. of India

Food Corporation of India [Kind attention: Sri DV Prasad, CMD] New Delhi,

### **ANNEXURE -IB**

ANNEXURE REFFERED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.250 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

### F.No.7-1/2019 (ii)-BP.III Government of India Ministry of Consumer Affairs, Food & Public Distribution Deptt. Of Food & Public Distribution

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Krishi Bhawan, New Delhi Dated: 30<sup>th</sup> March, 2020

To,

- 1. The Principal Secretaries/ Secretaries Food and Civil Supplies Department (All States/UTs)
- 2. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.
- Sub: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA Additional allocation of foodgrain for distribution to all the beneficiaries under TPDS (AAY and PHH) @5kg per person per month free of cost for a period of three months, i.e. April-June, 2020

Sir/Madam,

In continuation of this Department's Office Memorandum No F.No. 7-1/2019(i)-BP.III dated 30.03.2020 on the above cited subject, I am directed to convey additional allocation of foodgrain to States/UTs for distribution to all the beneficiaries covered under TPDS (AAY and PHH) @5 kg per person per month free of cost for a period of three months, i.e. April-June, 2020, free of cost, as per Annexure.

2 The States/UTs Govt. are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, for States/UTs who have already lifted the allocation under NFSA for April may lift this additional allocation for April till 30 April. Further, the States/UTs may at their discretion lift the additional monthly allocation earlier subject to availability of stocks with FCI within the State/UT.

- The above allocation will be in addition to the regular monthly allocation under NFSA.
- 4. Please acknowledge the receipt of the letter.

Yours faithfully,

Encl: as above.

Sd/

(Abhay Kumar) Under Secretary to Govt. of India

Copy to:

1. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.

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- 2. Addl. Secretary (Policy & FCI)
- 3. Economic Adviser(NFSA)
- 4. ED (Sales) /General Manager (Sales), FCI, New Delhi.
- 5. The GM, FCI, Regional Offices, concerned.

### ANNEXURE

Additional allocation of foodgrains to all the beneficiaries under PRADHAN MANTRI GARIB KALYAN ANNA YOJANA for a period of three months i.e April-June, 2020

Name of State/ UT		of ed under	persons NFSA(in		Addit	ional allocat	ion per mor	nth(In MTs)	
	Lakh)	DUU	Tatal		A A V			DIIII	
	AAY	РНН	Total	M/h a a t	AAY	Tatal	Wheet	PHH	Tata
			0.50.00	Wheat	Rice	Total	Wheat	Rice	Tota
Andhra Pradesh	23.52	244.71	268.23	0.00	11760.00	11760.000	0.000	122355.000	122355.00
Arunachal Pradesh	1.47	6.74	8.21	0.00	736.55	736.550	0.000	3369.055	3369.055
Assam	29.59	221.94	251.53	0.00	14793.27	14793.270	0.000	110971.350	110971.350
Bihar	116.55	740.57	857.12	0.00	58275.00	58275.000	0.000	370285.000	370285.000
Chattisgarh	20.42	180.35	200.77	0.00	10210.00	10210.000	0.000	90175.000	90175.000
Delhi	2.90	69.83	72.73	0.00	1452.02	1452.015	0.000	34914.605	34914.605
Goa	0.50	4.82	5.32	0.00	248.54	248.540	0.000	2411.430	2411.430
Gujarat	42.77	339.77	382.54	0.00	21384.87	21384.870	0.000	169883.065	169883.065
Haryana	11.35	115.14	126.49	5675.00	0.00	5675.000	57570.000	0.000	57570.000
Himachal Pradesh	7.67	20.98	28.64	0.00	3832.57	3832.570	0.000	10489.710	10489.710
Jharkhand	37.98	225.72	263.70	0.00	18987.78	18987.780	0.000	112862.335	112862.335
Karnataka	43.91	358.02	401.93	0.00	21955.00	21955.000	0.000	179010.000	179010.000
Kerala	25.59	129.21	154.80	0.00	12793.14	12793.140	0.000	64606.920	64606.920
Madhya Pradesh	50.20	496.22	546.42	0.00	25101.66	25101.660	0.000	248108.340	248108.340
Maharashtra	108.01	592.16	700.17	0.00	54005.00	54005.000	0.000	296080.000	296080.000
Manipur	2.01	22.56	24.57	0.00	1002.50	1002.500	0.000	11281.405	11281.405
Meghalaya	2.91	18.54	21.46	0.00	1456.81	1456.805	0.000	9270.780	9270.780
Mizoram	0.82	5.86	6.68	0.00	408.70	408.700	0.000	2932.375	2932.375
Nagaland	2.11	11.94	14.05	0.00	1053.83	1053.825	0.000	5969.610	5969.610
Odisha	41.78	281.82	323.60	0.00	20888.81	20888.810	0.000	140909.270	140909.270
Punjab	7.71	133.74	141.45	3855.00	0.00	3855.000	66870.000	0.000	66870.000
Rajasthan	37.00	409.62	446.62	18500.00	0.00	18500.000	204810.000	0.000	204810.000
Sikkim	0.55	3.24	3.79	0.00	273.54	273.535	0.000	1620.405	1620.405
Tamil Nadu	73.27	284.07	357.34	0.00	36635.19	36635.190	0.000	142033.370	142033.370
Telangana	15.29	176.33	191.62	0.00	7645.00	7645.000	0.000	88165.000	88165.000
Tripura	4.98	19.85	24.83	0.00	2489.67	2489.665	0.000	9924.400	9924.400
Uttar Pradesh	204.73	1315.86	1520.59	0.00	102362.50	102362.500	0.000	657930.715	657930.715
	7.92	54.04	61.96	0.00	3959.23	3959.230	0.000	27019.720	27019.720
Uttarakhand		546.85	601.84	0.00	27495.19	27495.190	0.000	273423.660	273423.660
West Bengal	54.99		0.61	0.00	72.14	72.135	0.000	232.175	232.175
A&N	0.14	0.46		0.00	21.60	21.595	0.000	360.465	360.465
Daman & Diu	0.04	0.72	0.76			101.315	0.000	762.715	762.715
DNH (Kind)	0.20	1.53	1.73	0.00	101.32		0.000	90.000	90.000
Lakshadweep	0.04	0.18	0.22	0.00	20.00	20.000	0.000	30721.565	
J&K	10.61	61.44	72.05	0.00	5303.22	5303.220			30721.565
Ladakh	0.29	1.15		0.00	146.02	146.020	0.000	573.455	573.455
Total	989.80						329250.000	3218742.895	3547992.895
		Uni	on Territori	es or parts	thereof imple	menting DBT C	.ash		
DNH (Cash)	0.00	0.36	0.36	0.00	0.68	0.675	0.000	181.305	181.30
Chandigarh	0.00	2.74	2.75	3.29	0.00	3.285	1372.405	0.000	1372.40
the second se	0.84	5.44	6.28	0.00	420.04	420.035	0.000	2721.695	2721.69
Puduchery Total(DBT)	0.84	8.55	9.40	3.29	420.71	424.00	1372.41	2903.00	4275.4
Grand Total	990.65	7104.54	8095.19	28033.29	467291.34	495324.63	330622.41	3221645.90	3552268.30

# ANNEXURE REFFERED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.250 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

### F. No. 7-1/2019-BP.III(Pt.)(371225) Government of India Ministry of Consumer Affairs, Food & Public Distribution Department of Food & Public Distribution

New Delhi, the 30 June, 2020

### OFFICE MEMORANDUM

Subject: Extension of PMGKAY for another 5 months - reg

The undersigned is directed to refer to this Department's OM of even no. dated 30.03.2020 on the above mentioned subject and to say that the PMGKAY scheme for providing additional foodgrain @ 5kg/person/month free of cost to all the beneficiaries (AAY and PHH) covered under TPDS as per provisions of NFSA (including those covered under DBT),. during April to June 2020, stands extended for another five months i.e. from July 1,2020 upto Nov 30th,2020.

2. The detailed State/UT wise allocation orders etc. will be issued separately in due course.

-(K. Roy Varghese) Under Secretary to Govt. of India

То

CMD, FCI, New Delhi

Copy To,

1. Principal Secretaries/Secretaries/Commissioners, Food & Civil Supplies Department (All States/UTs)

2. Economic Advise(NFSA)

3. ED (Sales) /General Manager (Sales), FCI, New Delhi.

4. The GM, FCI, Regional Offices, concerned.

5. The Resident Commissioner, All StatesiUTs, New Delhi.

6. Dir (PD)/Dir (Policy)/Di(Movt )/Dir. (Fin.)/DS(Finance) /DS(BP).

7. NFSA/BP-I / WJ /PD.I/PD.IItPD.flil Movt.I / FC A/c sections

8. NIC, Deptt. of Food & PD with the request to upload this allocation letter on the Official website of this Department.

9. Hindi section with the request to provide the translated version of the order in hindi.

10. State file / Guard file.

Copy also forwarded for kind information to

- 1. PS to Hon'ble M/o CAF&PD.
- 2. PS to MoS, CAF&PD
- 3. PPS to Secretary, DFPD
- 4. PPS to Secretary, DEA, North Block, New Delhi
- 5. PPS to AS&FA, DFPD
- 6. PPS to AS(Policy & FCI), DFPD

### **ANNEXURE -IIB**

## ANNEXURE REFFERED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.250 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

F.No.7-1/2019-BP.III(Pt.)[371225] Government of India Ministry of Consumer Affairs, Food & Public Distribution Deptt. of Food & Public Distribution

> Krishi Bhawan, New Delhi Dated: 8 July, 2020

To,

The Principal Secretaries/Secretaries,

Food and Civil Supplies Department(All States/UTs)

2. The Chairman-Cum-Managing Director,

Food Corporation of India, New Delhi.

Subject: **PRADHAN MANTRI GARIB KALYAN ANNA YOJANA**-EXTENISON of Additional Allocation of food-grains for distribution to all the beneficiaries under TPDS (AAY and PHH including those covered under DBT) @ 5kg per person per month free of cost for a period of five months, i.e July-November, 2020-reg.

Sir/Madam,

In continuation of this Department's Office Memorandum No.7-1/2019-BP.III(Pt.) dated 30.06.2020 reg extension of PMGKAY for another 5 months, the undersigned is directed to convey Additional Allocation of food-grains for distribution to all the beneficiaries under TPDS (AAY, PHH & DBT) @ 5kg per person per month free of cost for a period of five months, i.e July-November, 2020, as per Annexure.

2. The States/UTs are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, the States/UTs who have already lifted the allocation under NFSA for the month of July, 2020, may lift this additional allocation for the month of July, 2020 within a period of 30 days from the date of issue of this letter. Further, the States/UTs may at their discretion lift the additional allocation earlier subject to availability of stocks with FCI within the State/UT.

3. The above allocation will be in addition to the regular monthly allocation under NFSA. The States/UTs may provide wide publicity about this additional allocation so that each and every beneficiary is informed about their entitlement of free food-grains under PMGKAY.

4. The Government of India will bear the entire cost on account of such distribution including food subsidy, intra-state transportation and dealer's margin/additional dealers margin, without any sharing by States/UTs.

5. Please acknowledge the receipt of the letter.

Yours faithfully,

Encl. As above

-/K. Roy Varghese) Under Secretary to Govt of India

			-	-KAV ON AVT	ension tor	the perio		OC Johnor	20 under /	inder PMGKAY on extension for the period July-November, 2020 under AAY & PHH	_	
		Allocation										
		No. of families/person		identified under NFSA (in lakh)			Per monnth 1	Per monnth foodgrains requirement (MTs)	irement (MTs)			
U		AAY	Priority			AAY			ННА		Total	Total foodgrains
Ň	States/ UTs	No. of person	No. of persons	Total persons	Wheat	Rice	Total	Wheat	Rice	Total	foodgrains for 1 months ( In MTs)	for 5 months ( In MTs)
-	Andhra Pradesh	23.52000	244.71000	268.23000	0.00000	11760.00000	11760.000	0.000	122355.000	122355.000	134115.000	670575
7	Arunachal Pradesh	1.47310	6.73811	8.21121	0.00000	736.55000	736.550	0.000	3369.055	3369.055	4105.605	20528.025
m	Assam	29.58654	221.94270	251.52924	0.00000	14793.27000	14793.270	0.000	110971.350	110971.350	125764.620	628823.1
4	Bihar	125.05000	746.11341	871.16341	25010.00000	37515.00000	62525.000	149222.682	223834.023	373056.705	435581.705	2177908.525
2	Chattisgarh	20.42000	180.35000	200.77000	0.00000	10210.00000	10210.000	0.000	90175.000	90175.000	100385.000	501925
9	Delhi	2.90403	69.82921	72.73324	1161.61200	290.40300	1452.015	27931.684	6982.921	34914.605	36366.620	181833.1
7	Goa	0.49708	4.82286	5.31994	0.00000	248.54000	248.540	0.000	2411.430	2411.430	2659.970	13299.85
∞	Gujarat	42.76974	339.76613	382.53587	14969.40900	6415.46100	21384.870	118918.146	50964.920	169883.065	191267.935	956339.675
თ	Haryana	11.35000	115.14000	126.49000	5675.00000	0.00000	5675.000	57570.000	0.000	57570.000	63245.000	316225
10	Himachal Pradesh	7.66514	20.97942	28.64456	2250.86836	1581.70164	3832.570	6160.607	4329.103	10489.710	14322.280	71611.4
11	Jharkhand	37.97556	225.72467	263.70023	2149.41670	16838.36330	18987.780	12776.016	100086.319	112862.335	131850.115	659250.575
12	Karnataka	43.91000	358.02000	401.93000	0.00000	21955.00000	21955.000	0.000	179010.000	179010.000	200965.000	1004825
13	Kerala	25.58628	129.21384	154.80012	2339.86531	10453.27469	12793.140	11816.606	52790.314	64606.920	77400.060	387000.3
14	Madhya Pradesh	50.20332	496.21668	546.42000	20081.32800	5020.33200	25101.660	198486.672	49621.668	248108.340	273210.000	1366050
15	Maharashtra	108.01000	592.16000	700.17000	30302.20550	23702.79450	54005.000	166130.488	129949.512	296080.000	350085.000	1750425
16	Manipur	2.00500	22.66472	24.66972	0.00000	1002.50000	1002.500	0.000	11332.360	11332.360	12334.860	61674.3
17	Meghalaya	2.91361	18.54156	21.45517	0.00000	1456.80500	1456.805	0.000	9270.780	9270.780	10727.585	53637.925
18	Mizoram	0.81740	5.86475	6.68215	0.00000	408.70000	408.700	0.000	2932.375	2932.375	3341.075	16705.375
19	Nagaland	2.10765	11.93922	14.04687	0.00000	1053.82500	1053.825	0.000	5969.610	5969.610	7023.435	35117.175
20	Odisha	41.77762	281.81854	323.59616	2771.94509	18116.86491	20888.810	18698.660	122210.610	140909.270	161798.080	808990.4
21	Punjab	7.71000	133.74000	141.45000	3855,00000	0.00000	3855.000	66870.000	0.000	66870.000	70725.000	353625
22	Rajasthan	37.00000	409.62000	446.62000	18500.00000	0.00000	18500.000	204810.000	0.000	204810.000	223310.000	1116550
23	Sikkim	0.54707	3.24081	3.78788	0.00000	273.53500	273.535	0.000	1620.405	1620.405	1893.940	9469.7
24	Tamil Nadu	73.27038	284.06674	357.33712	1611.94836	35023.24164	36635.190	6249.468	135783.902	142033.370	178668.560	893342.8
25	Telangana	15.29000	176.33000	191.62000	0.00000	7645.00000	7645.000	0.000	88165.000	88165.000	95810.000	479050
26	Tripura	5.65500	19.36333	25.01833	0.00000	2827.50000	2827.500	0.000	9681.665	9681.665	12509.165	62545.825
27	Uttar Pradesh	131.12790	1322.82663	1453.95453	39338.37000	26225.58000	65563.950	396847.989	264565.326	661413.315	726977.265	3634886.325
28	Uttarakhand	7.91846	54.02154	61.94000	2375.53800	1583.69200	3959.230	16206.462	10804.308	27010.770	30970.000	154850
29	West Bengal	54.99038	546.84732	601.83770	16359.63805	11135.55195	27495.190	162687.078	110736.582	273423.660	300918.850	1504594.25
8	A&N	0.14427	0.46435	0.60862	8.79326	63.34174	72.135	28.302	203.873	232.175	304.310	1521.55
31	DNHⅅ(incl.DBT)	0.24910	2.63019	2.87929	27.71238	96.83763	124.550	292.609	1022.486	1315.095	1439.645	7198.225
32	Lakshadweep	0.04000	0.18000	0.22000	0.00000	20.00000	20.000	0.000	90.000	90.000	110.000	550
33	Chandigarh(DBT)	0.00618	2.78817	2.79435	3.09000	0.00000	3.090	1394.085	0.000	1394.085	1397.175	6985.875
34	Puduchery(PMGKAY)	0.84855	5.49535	6.34390	0.00000	424.27500	424.275	0.000	2747.675	2747.675	3171.950	15859.75
35	J&K	10.60644	61.80423	72.41067	1567.10151	3736.11849	5303.220	9131.575	21770.540	30902.115	36205.335	181026.675
36	Ladakh	0.29204		1.43895	43.14891	102.87109	146.020		403.999	573.455	719.475	
	Total	926.23784	7117.12139	8043.35923	190401.990	272716.930	463118.920	1632398.584	1926162.111	3558560.695	4021679.615	20108398.08

ANNEXURE REFFERED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.250 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

### F.No.7-1/2019-BP.III(Pt.)(i) Government of India Ministry of Consumer Affairs, Food & Public Distribution Deptt. Of Food & Public Distribution

Krishi Bhawan, New Delhi Dated:15<sup>th</sup> May, 2020

#### OFFICE MEMORANDUM

Subject: Allocation of foodgrain to the Migrants @ 5 kg per person per month for two months free of cost as part of Economic measures (Atma Nirbhar Bharat) reg

The undersigned is directed to refer to the announcement made by Hon'ble Finance Minister on 14.5.2020 as part of the Economic Measures (Atma Nirbhar Bharat) and to state that it has been decided to allocate free foodgrain for the migrants, who are not covered under National Food Security Act (NFSA) or State Scheme PDS Cards, @ 5 kg per person per month free of cost for two months (May & June, 2020) to benefit approximately 8 crore stranded migrants to help mitigate their plight during this precarious COVID-19 situation and to ensure availability of foodgrain to them.

2. The Government of India will bear the entire cost on account of such distribution including food subsidy, intra-state transportation, dealer's margin/additional dealers margin etc without any sharing by States/UTs. State/UT wise allocation orders is being issued separately.

Sd/-

(Abhay Kumar) Under Secretary to the Govt. of India Tel:011-23385726

Food Corporation of India [Kind Attention: Shri D.V.Prasad, CMD] New Delhi. Copy to;

- 1. AS & FA, DFPD
- 2. The Food Secretaries/Commissioners/Addl. Secretaries (All States/UTs)
- 3. Economic Adviser(NFSA)
- 4. ED (Sales) /General Manager (Sales), FCI, New Delhi.
- 5. The GM, FCI, Regional Offices, concerned.
- 6. The Resident Commissioner, All States/UTs, New Delhi.
- 7. Dir (PD)/Dir (Policy)/Dir(Movt.)/Dir (Fin & Budget) DS(NFSA)/DS(Finance) /DS(BP).
- 8. NFSA/BP-I / Py.I /PD.I/PD.II/PD.III/ Movt.I / FC A/c sections
- 9. NIC, Deptt. of Food & PD with the request to upload this allocation letter on the official website of this Department.
- 10. Hindi section with the request to provide the translated version of the order in hindi.
- 11. State file / Guard file.

### Copy also forwarded for information to:

- 1. PS to Hon'ble MCAF&PD.
- 2. PS to MoS, CAF&PD
- 3. PPS to Secy, DFPD
- 4. PPS to Secv. DEA

### **ANNEXURE -IIIB**

## ANNEXURE REFFERED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.250 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

F.No.7-1/2019-BP.III(Pt.)(ii) Government of India Ministry of Consumer Affairs, Food & Public Distribution Deptt. Of Food & Public Distribution

> Krishi Bhawan, New Delhi Dated :15<sup>th</sup> May, 2020

To,

- The Food Secretaries/Commissioners/Addl. Secretaries (All States/UTs)
- 2. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.

Subject: Allocation of foodgrain to the Migrant @ 5kg per person per month for two months free of cost as part of Economic measures (Atma Nirbhar Bharat) reg

Sir/Madam,

In continuation of this Department O.M. No. 7-1/2019-BP.III(Pt.)(i) dated 15.05.2020 on the above cited subject, I am to convey allocation of foodgrain for stranded migrants, who are not covered under National Food Security Act (NFSA) or State Scheme PDS Cards @ 5 kg per person per month free of cost for a period of two months (May & June, 2020) as per Annexure.

2. The allocation shown against each State/UT is the maximum limit of allocation under the scheme. The State may utilize it for distribution among stranded migrants as per actual basis or up the limit indicated in the Annexure, whichever is lesser. The states/UTs

(i) Shall use these allocated foodgrains solely for distribution among stranded migrants subject to the condition that they are not covered under the NFSA or any State Scheme PDS Cards.

(ii) Identification of beneficiaries and distribution of foodgrain to such beneficiary will be the responsibility of respective State / UT Government.

(iii) A mechanism may be put in place by the States / UTs to share their details after fully distributing respective allocated foodgrains, with the Department of Food and Public Distribution, by and large on the pattern adopted in the case of PMGKAY.

(iv) States / UTs may report the distribution details with left over/balance foodgrain, if any, to this Department not later than **15 July, 2020**.

3. The validity period for lifting the additional allocation for the month of May, 2020 will be upto 31.05.2020 and for June, 2020 will be upto 15.06.2020. If the States / UTs desires, they may lift the entire additional allocation for the month of May and June, 2020 in one go for which validity period will be 30 days from the date of issue of this letter.

Yours faithfully,

Encl. As above.

(Abhay Kumar) Under Secretary to the Govt. of India Tel:011-23385726

SI. No.	States/ UTs	Beneficiaries under NFSA (In Lakh)	10 S	All A	Allocation for one month @ 5kg/person/month (in MT)	irson/month (in MT)		Allocation for two months (in MTs)	nths (In MTs)	Ratio in w	Ratio in which foodgrains are to be given	ns are to l
	1	2	Lakh)	Wheat	Rice	Total	Wheat	Rice	Total			
1	Andhra Pradesh	268.32			_	-				wneat	Rice	Total
2	Arunachal Pradesh	8.21	20.02		13411.5	13411.5	0	56936				
З	Assam	251 53	0.821		410.5605	410.5605	c	C2002	26823	0.00	100.00	100.00
4	Bihar	001 100	25.153	0	12576.462	12576.462		171.128	821.121	0.00	100.00	
5	Chattisgarh	NC: HOO	86.450		43224.848	43224.848		42672122	25152.924	00.00	100.00	100.00
9	Delhi	1/.002	20.077		10038.5	10038.5		86449.696	86449.696	00.00	100.00	100.00
-	Goa	12.13	7.273	3 2909.3296	727.3324	3636.667	5040 CT00	20077	20077	0.00	100.00	
8	Guiarat	5.32	0.532	2 0	265.997	265 997	2659.9195	1454.6648	7273.324	80.00	20.00	
6	Harvana	382.54	38.254	4 13388.75545	5738.03805	101.002	0	531.994	531.994	0.00	100.00	100.001
10	Himachal Dradoch	126.49	12.649	6324.5	0	5 VCE9	26/77.5109	11476.0761	38253.587	70.00	30.00	100.001
=	Iherkhand	28.64	2.864	0	1432.228	000 001	12649	0	12649	100.00	000	100.001
12	Under Contraction of the second secon	263.70	26.370	0	13185.0115	12105 0115	0	2864.456	2864.456	0.00	100.001	nn.nnt
1	Validated	401.93	40.193		20096 5	SITU:COTCT	0	26370.023	26370.023	0.00	100.001	DOT
14	Acrela .	154.80	15.480		7740 005	20090.5	0	40193	40193	000	100.001	100.00
i i	Madnya Pradesh	546.42	54.642		102.01	1/40.006	0	15480.012	15480.012	000	100.001	100.00
2	Maharashtra	700.17	70.017		17672	2/321	0	54642	54642		100.001	100.00
9	Manipur	24.57	2.457		C.000000	35008.5	0	70017	70017	000	00'00T	100.00
10	Meghalaya	21.46	2.146		2065-8221 2025-0501	1228.3905	0	2456.781	2456.781	0.00	100.00	100.00
9 9	Mizoram	6.68	0.668		2001.7104	1072.7585	0	2145.517	2145.517	000	100.001	100.00
n 9	Nagaland	14.05	1.405		C/DT-bcc	334.1075	0	668.215	668.215	0.00	100.00	100.00
20	Odisha	323.60	32.360		/02.3435	702.3435	0	1404.687	1404.687	0.0	100.00	100.00
77	Punjab	141.45	14.145	02	161/9.808	16179.808	0	32359.616	37350 616	00.0	100.00	100.00
22	Rajasthan	446.62	44 662	C.2101	0	7072.5	14145	0	010.0020	0.00	100.00	100.00
33	Sikkim	3.79	0.379	16622	0	22331	44662	0	CHIFL	100.00	0.00	100.00
24	Tamil Nadu	357.34	35 734		189.394	189.394	0	378.788	20044	100.00	0.00	100.00
25	Telangana	191.62	19 162		17866.856	17866.856	0	35733.712	26735	0.00	100.00	100.00
56	Tripura	24.83	2.483		9581	9581	0	19162	10167	0.00	100.00	100.00
27	Uttar Pradesh	1420.33	142 033		1241.4065	1241.4065	0	2482.813	20161	0.00	100.00	100.00
28	Uttarakhand	61.96	6 106		71016.327	71016.327	0	142032 654	510:2042	0.00	100.00	100.00
52	West Bengal	601.84	Vol US		3097.895	3097.895	0	6195 79	400.7074T	0.00	100.00	100.00
30	A&N	0.61	1000		30091.885	30091.885	0	60183 77	6/ CETO	0.00	100.00	100.00
31	Daman & Diu	0.76	Tenin	0	30.431	30.431	0	60.867	1/1.58100	0.00	100.00	100.00
32	DNH (Kind)	1 73	9/0.0	0	38.206	38.206	0	200.00	60.862	0.00	100.00	100.00
33	Lakshadweep	0.27	6/1.0	0	86.403	86.403	0	214:01	76.412	0.00	100.00	100.00
34	J&K	72.41	770:0	0	11	11	0	000.217	172.806	00.00	100.00	100.00
35	Ladakh	TW7	1.241	0	3620.5335	3620.5335		77	22	00.00	100.00	100.00
	Total	7003 74	0.144	0	71.9475	71.9475		/241.067	7241.067	0.00	100.00	100.00
		17.6661	799.327	52026.08505	347637.176	399663.261	104052 1701	143.895	143.895	0.00	100.00	100.00
								6165.4/2000	799326.522			
	DNH (Cash)	0.36	0000	Union Territor	ries or parts thereof	Union Territories or parts thereof implementing DBT Cash	ash			_		
2	Chandigarh	2.75	0.036	0	18.198	18.198	0	36 396	20.000			
3	Puduchery	6.28	6/7:0	137.569	0	137.569	275.138	00000	36.396	0.00	100.00	100.00
Tot	Total (DBT)	07-6	870.0	0	314.173	314.173	0	210 345	2/5.138	100.00	0.00	100.00
			45.0	137.569	332.371	469.940	275.138	040.020	628.346	0.00	100.00	100.00
Gra	Grand Total	8002.66	000						939.880			
		00:200										